

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/151(CHE)2024
Name of Petitioner : Electronic Corporation of Tamil Nadu ltd
& Vs
Name of Respondent : Marg Ltd
Section : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Mr. M.Vijayan, Ld. Counsel for Petitioner.
Ms. Ramya, Ld. Counsel for Respondent.

Petitioner is directed to serve copy of the petition on the mail of the Counsel for the Respondent.

Three weeks' time is granted to file reply.

Rejoinder, if any, be filed within two weeks thereafter.

List the petition for hearing on **06.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**